The Principal District & Sessions Judge (HQs), Delhi.

To

The Registrar General, Delhi High Court, New Delhi.

No. F.5(1)/2025/62362

Dated, Delhi the 0 6 DEC 2025

Sub: Regarding direct recruitment to Delhi Higher Judicial Service.

Sir,

With reference to letter No. 6832/D-2/Gaz/DHC/2025 dated 05.12.2025, on the subject cited above, it is informed that Ms. Sakshi Sejwal, newly appointed Officer of Delhi Higher Judicial Service has appeared before me and she has been administered the requisite Oath of allegiance to the Constitution of India.

Her Oath of allegiance to the Constitution of India, along with joining report are enclosed herewith .

Tours farming,

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs),
Delhi

Encl. As above

f.5(1)/2025/<u>62363 -62383</u>

Dated, Delhi the 0 6 DEC 2025

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English).

2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi along with copy of joining report of the above mentioned Judicial Officer.

3. The Account officer, Accounts Branch, Central District, THC, Delhi along with copy of joining report of the above mentioned Judicial Officer.

4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.

5. The Administrative Civil Judge, Central District, THC, Delhi.

6. The Sr.AO(J)/AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.

7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rollini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Principal District & Sessions Judge (HQs), Delhi